

IN THE HIGH COURT OF JHARKHAND AT RANCHI
(Civil Miscellaneous Appellate Jurisdiction)

M.A. No. 112 of 2018

.....
The New India Insurance Company Limited **Appellant**
Versus
Pratima Devi & Others **Respondents**

CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through : Video Conferencing)

.....
For the Appellant :
For the Respondents :
.....

05/26.03.2021.

It has been informed to this court that arguing counsel, Mr. Manish Kumar is not feeling well.

Let the appeal be listed in the monthly cause list of April, 2021.

(Kailash Prasad Deo, J.)

Jay/-